

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In supersession of earlier orders in this regard, the below mentioned work of the Branches of Central District, Tis Hazari Courts are hereby assigned/allocated to Ms. Simmi Kapoor, Administrative Officer (Judicial), **with immediate effect:-**

Ms. Simmi Kapoor Administrative Officer (J)	Judicial Branch, Central, Tis Hazari Courts, Delhi
	Admn-I, II and III, Central, Tis Hazari Courts, Delhi.
	Purchase Cell, Central Tis Hazari Courts, Delhi.
	Nodal Officer for allotment of General Pool Residential Accommodation by Directorate of Estate, Nirman Bhawan, New Delhi for Administration Branch-I & II.
	Vigilance Branch, Central, Tis Hazari Courts, Delhi.
	Litigation Branch, Central, Tis Hazari Courts, Delhi.
	Facilitation Centre, Tis Hazari Courts, Delhi.
	Nominated as Nodal Officer of (I Juris).
	Nominated as delegated Administrator (DA for managing email accounts for domain ddc.nic.in.
	Recruitment Cell/Promotion Cell, Central, Tis Hazari Courts, Delhi.
	Vulnerable Witness Depositor Complex, Central, Tis Hazari Courts, Delhi.
	Nodal Officer for GNCTD (Public Grievances Commissions (PGC), Complaints received through Department of Law, Justice and Legislative Affairs, Govt of NCT of Delhi.
	Liaison Officer /Nodal Officer of GNCTD.
	Nodal Officer for CPGRAM.
Computer Branch, Central, Tis Hazari Courts, Delhi.	

Note:-

1. Sh. Pramod Rawat, Assistant Accounts Officer is hereby directed to look after the work of RTI Cell, Central, Tis Hazari Courts, Delhi as Public Relation Officer (PIO) and Record Officer, RTI Cell, Central, Tis Hazari Courts, Delhi in addition to the work already assigned to him.
2. Sh. Ajay Mehrol, Sr. Accounts Officer is hereby directed to look after the work of Link PIO, RTI Cell, Central, Tis Hazari Courts, Delhi and In-Charge, Leave Section, Central District, Tis Hazari Courts, Delhi in addition to the work already assigned to him.
3. Non-compliance of the order/immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer, as per rules.

(SANJAY GARG - I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 51262-51312 Admn-I/P & T/HQs/2024

Dated, Delhi the _____

10 SEP 2024

Copy forwarded for information and necessary action to:-

1. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
2. The Officer In-Charges of all the above mentioned concerned Branches, Central District, Tis Hazari Courts, Delhi.
3. The Officer concerned for immediate compliance.
4. The Dealing Officials, Establishment / Seniority & Promotion/Personal File, Administration Branch-I & II, Central, Tis Hazari Courts, Delhi.
5. The Dealing Official, Leave Section, Accounts Branch, Room No. 114, Central, Tis Hazari Courts, Delhi.
6. The Dealing Officials of all the above mentioned concerned Branches.
7. The Dealing Officials, ACR Cell, Central District, Tis Hazari Courts, Delhi
8. The PRO/APRO, Central, North District, Delhi.
9. The Dealing Official Layers Seat, Central District, Tis Hazari Courts, Delhi.
10. The Web-site Committee, Tis Hazari Courts, Delhi.

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